



**Central Administrative Tribunal
Principal Bench, New Delhi**

CP No.163/2020 in O.A. No.2873/2015

This the 16th day of October, 2020

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

1. P.K. Chatarji
S/o Sh. V.P. Chatargi
R/o H. No. 323-A
IIIrd Floor, New Panchwati, Ghaziabad.
2. Raj Kumar,
S/o Late Sh. Sardar Singh
R/o 936, Krishna Nagar Bagu Vijay Nagar, Bye
Pass, Ghaziabad.
3. Om Prakash,
S/o Late Sh. Gulab Chandra Srivastava
R/o 351/L, Sen Colony, Ghaziabad.
4. Radhey Shyam,
S/o Sh. A.S. Sharma R/o 938, Krishna Nagar
Bagu Vijay Nagar By Pass, Ghaziabad.
5. A.H. Ansari,
S/o Late Sh. Jan Md. Ansari
R/o C-161, Sector-11, Vijay Nagar, Ghaziabad.
6. Ved Prakash,
S/o Late Sh. Tirath Ram
R/o D-1-8, Lajpat Nagar,
Sahibabad, Ghaziabad.
7. Hari Om Sharma,



S/o Late Om Prakash Sharma
C/o Loco Shed, Northern Railway, Ghaziabad.

8. Neeraj Bhatnagar,
S/o Sh. A.S. Bhatnagar, R/o H.No. 92, Gali No. 5A, Old Aryaa Nagar, Ghaziabad.
9. Ram Sahare,
S/o Sri Ram Krishan
R/o E-559, Sector-11, Pratap Vihar, Ghaziabad.
10. Ram Hit Prajapati
S/o Sh. Puddan Ram
R/o H. No. 123, Shankar Puri, Sector-9 New Vijay Nagar, Ghaziabad.
11. Ram Naresh Yadav,
S/o Sh. Sunder Yadav
R/o H.No. 444/A, Sector-9, New Vijay Nagar, Ghaziabad.
12. Ashok Kumar,
S/o Late Sh. Ram Awatar
R/o H. 74, Sector – 9, Vijay Nagar, Ghaziabad.
13. Ramesh Chandra,
S/o Late Sh. Lala Ram
R/o H. No. 46/I, Shiv Puri, Sector – 9 Gali No. 13, Vijay Nagar, Ghaziabad.
14. Shyam Pal Singh, S/o Sh. Raj Pal Singh
R/o Vill & Post Bhankari Khas, Aligarh (UP).
15. Dhan Pal Singh,
S/o Late Sh. Bachchi Singh
R/o H-123, Sector-9, New Vijay Nagar, Ghaziabad.

...Petitioners



(By Advocate : Mr. Yogesh Sharma)

Versus

1. Shri Rajiv Chaudhary,
General Manager, Northern Railway, Baroda
House, New Delhi.
2. Shri S.C. Jain,
Divisional Railway Manager Northern Railway,
Delhi Division State Entry Road, New Delhi.

... Respondents

(By Advocate: Shri S.M. Arif)

ORDER (ORAL)

Justice L. Narasimha Reddy :-

The applicants filed OA No.2873/2015 seeking certain reliefs. The OA was disposed of on 31.10.2019 quashing the order impugned in the OA and directing the respondents to pass fresh order on the representation submitted by the applicants within two months.

2. This contempt case is filed stating that the respondents did not comply with the order passed by this Tribunal.



3. The respondents filed the compliance affidavit stating that the respondents have passed an order on 30.09.2020.
4. Heard Shri Yogesh Sharma, learned counsel for the applicants and Shri S.M. Arif, learned counsel for the respondents.
5. Since the respondents have passed an order on 30.09.2020, on the representation of the applicants. Thereby, the direction issued by this Tribunal in the OA dated 31.10.2019, stands complied with. If the applicants still have any grievance, it shall be open to them to pursue the remedies in accordance with law.
No costs.

(Aradhana Johri)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

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